

etc., as per the recommendations of the Fifth Safety Conference;

(b) if so, the details thereof—company and mine-wise from 1981 till today and if not, what are the reasons therefor;

(c) how the workers' representatives have been chosen;

(d) whether these companies have brought out reports detailing the safety campaigns launched and the results achieved and whether these have been presented before the tripartite committees;

(e) if so, the details thereof mine and company-wise and action taken on them in 1981, 1982 and 1983; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE):
(a) to (f) The information is being collected and will be laid on the Table of the House.

Licences granted to Monopoly Houses

2704. SHRI P. BABUL REDDY:
SHRI SYED SHAHABUDDIN:
Will the Minister of INDUSTRY be pleased to state:

(a) the number of industrial licences granted to various monopoly houses during 1982;

(b) the number which remains unutilised as on 1st January, 1983;

(c) the normal period of validity of such licences; and

(d) the break-up of unutilised licences according to major products?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):
(a) 113 Industrial Licences (including 10 carry-on-business licences) were granted during 1982 to undertakings registered under the MRTP Act.

(b) to (d) An industrial licence is

granted with an initial validity period of two years and two extensions of one one year each in suitable cases are also given. It generally takes three to four years for an industrial licence to fructify. It is, therefore, too early to state the number of utilised licences at this stage.

Increase in SC/ST population

2705. SHRI G. SWAMY NAIK:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Scheduled Castes and Scheduled Tribes population has increased considerably during the last three years;

(b) if so, what is the number of increased population and percentage;

(c) whether there is any proposal under Government's consideration to increase the percentage of the reserved quota for SC/ST in view of the increased population; and

(d) if so, the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):
(a) No data are available to show that the Scheduled Castes and Scheduled Tribes population has increased considerably during the last three years, that is from March, 1980 uptil now.

(b) to (d) Do not arise in view of (a) above.

Grants to Voluntary organisation in North-Eastern region

2706. SHRI ALEXANDER WARI:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government provide grants to voluntary organisations working for the upliftment of tribal people in North Eastern region;

(b) if so, the names of the organisations which receive such grants;